

In the High Court of Judicature, Bombay.

Tuesday, the 13<sup>th</sup> day of Nov

1864

SPECIAL APPEAL No. 649 of 1864.

Bee-hoo Ranji Naik  
of the Putrajiri Di-  
-vision of the Kanher  
District

Appellant

(Original Plaintiff)

versus

Inoorari Vitul Naik  
deceased his son and  
- heir Vituloo of the  
Putrajiri Division  
of the Kanher Dis-  
-trict

Respondent

(Original Defendant)

Rs. - 6 - 5 -

The claim in the Original Suit was to recover possession of  
+ Chikran

In Appeal No. 149 of 1863 the City Judge  
of the District of the Kanher at Lanch reversed  
the Decree of the Hoofal Mahan who had allowed the  
Plaintiff's claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the District Acting Judge  
is contrary to law in that the  
claim being one to recover pro-  
-perty

- party placed in deposit by Ap.  
- pellant the Acting Judge  
was in error in holding that  
30 years possession by Respaud =  
- dent was sufficient to bar Ap.  
- pellant's claim, and that (2) Res.  
- pondent's possession having  
- originated in fraud the Acting  
- Judge was in error in  
not applying the limitation of  
60 years to this case. -

The Court affirm the  
decree of the D. J. with costs in  
1st appt

A. Lee  
H. J. Tucker

MEMORANDUM OF COSTS incurred in Special Appeal No. 649  
of 1864 against the decision of the *Acting Judge* of the  
District of the *Konkum* and disposed of on the 15<sup>th</sup> Nov<sup>r</sup> 1864  
by *Confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>							
In the <i>Moonsiff's Court</i> .....	12	2	2	✓			
In the <i>Acting Judge's Court</i> .....	"	8	2	✓			
<i>In this Court.</i>							
Stamp for Memorandum of Special Appeal .....	1	"	"	✓			
Stamps for copies of Decree and Judgment .....	2	"	"	✓			
Stamp for Vukeelutnama .....	2	"	"	✓			
Batta for Process and Postage .....	"	14	"	✓			
Sectioner's Fee .....	"	15	"	✓			
Vukeel's Fee .....	"	"	2	✓			
			6	13	2	✓	
			Rupees....	19	7	6	✓

BY THE RESPONDENT.

<i>In the District.</i>							
In the <i>Moonsiff's Court</i> .....	4	6	2	✓			
In the <i>Acting Judge's Court</i> .....	1	15	2	✓			
<i>In this Court.</i>							
Stamp for Vukeelutnama .....	2	"	"	✓			
Vukeel's Fee .....	"	"	2	✓			
			2	"	2	✓	
			Rupees....	8	5	6	✓



*[Signature]*  
For Sealer

*[Signature]*  
1<sup>st</sup> Assistant Registrar

The 15<sup>th</sup> day of November 1864